

**GOVERNMENT OF INDIA  
HEAVY INDUSTRIES AND PUBLIC ENTERPRISES  
LOK SABHA**

UNSTARRED QUESTION NO:1689  
ANSWERED ON:05.12.2005  
VSS FOR BOGL EMPLOYEES  
Khan Shri Sunil

**Will the Minister of HEAVY INDUSTRIES AND PUBLIC ENTERPRISES be pleased to state:**

- (a) whether the Government has received any request from the employees of Bharat Ophthalmic Glass Limited (BOGL) for a peaceful separation through a liberalized Voluntary Separation Scheme (VSS);
- (b) if so, the details thereof; and
- (c) the action taken by the Government thereon?

**Answer**

MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF HEAVY INDUSTRIES AND PUBLIC ENTERPRISES AND MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF WATER RESOURCES (SHRI SONTOSH MOHAN DEV)

(a) to (c) Yes Sir, Employees of Bharat Ophthalmic Glass Limited (BOGL) have requested for calculation of retirement benefits after increasing the retirement age to 60 years, grant of three pending revision of pay scales (1992,1997 & 2002) and payment of accrued arrears; and thereafter ex-gratia payment as per Gujarat or DHI model etc. The employees have also requested for implementation of a suitable scheme for post-retirement medical benefit and ownership right for the company allotted quarters on depreciated price.

A proposal regarding the future of BOGL was considered by the Board for Reconstruction of Public Sector Enterprises (BRPSE), which has made its recommendations. Government would take a final view based on the recommendations of the BRPSE. Payment of VRS/VSS and other retiral benefits would be as per the guidelines issued in this regard by the Department of Public Enterprises from time to time.